

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 19th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 833/2015 in Original Application No. 253/2015	Janab Mangisuddin Vs. State of UP & Ors.	Mr. R. Venkataraman, Adv. for Applicant
2.	Appeal No. 107/2015	Sarvapriya Securities Pvt. Ltd. Vs. MoEF & Ors.	Mr. A. R. Takkar, Adv. for Appellant
3.	Appeal No. 99/2015 (M.A. No. 815/2015)	M/s. R.K.G. Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG for R-1 to 4 Mr. Vishwendra Verma, Adv. for R-5
4.	Appeal No. 100/2015 (M.A. No. 813/2015)	M/s. Pinewood Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
5.	Appeal No. 101/2015 (M.A. No. 814/2015)	M/s. Topaz Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG for R-1 to 4 Mr. Vishwendra Verma, Adv. for R-5
6.	Appeal No. 102/2015 (M.A. No. 816/2015)	M/s. Aspire Farms (P) Ltd. Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG for R-1 to 4 Mr. Vishwendra Verma, Adv. for R-5
7.	Appeal No. 103/2015 (M.A. No. 819/2015)	M/s. Gulmohar Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG for R-1 to 4 Mr. Vishwendra Verma, Adv. for R-5
8.	Appeal No. 104/2015 (M.A. No. 817/2015)	M/s. Nitu Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG for R-1 to 4 Mr. Vishwendra Verma, Adv. for R-5
9.	Appeal No. 105/2015 (M.A. No. 818/2015)	M/s. Sangam Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Grover, AAG for R-1 to 4 Mr. Vishwendra Verma, Adv. for R-5
AFTER NOTICE			
10.	Appeal No. 95/2015	Elite Homes Pvt. Ltd. (M2K County) Vs. MOEF & Ors.	Mr. Ankur Sharma, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1
11.	Appeal No. 96/2015	Goldsouk Infrastructure Pvt. Ltd. Vs. MOEF & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 & 4

12.	Original Application No. 306/2015	Rahul Khatri Vs. North Delhi Municipal Corporation & Ors.	Mr. Vishnu Sharma, Adv. for applicant
FOR COMPLETION OF PLEADINGS			
13.	Original Application No. 251/2015	Mahaganga Printpack Industries & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vishwendra Verma, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 2, 4 & 5 Ms. Pradeep Misra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6, 8 & 9
14.	Original Application No.155/2015 (M.A. No. 798/2015)	The Residents Welfare Association Valley view Estate (Regd.) Vs Union of India & Ors.	Mr. Vikram Bhatia, Adv. for Applicant Mr. Vivek Chib & Mr. Kushal Gupta, Adv. for R-1 Mr. Anil Grover, AAG, Ms. Noopur Singhala, Adv. for R-2, 3, 8, 10 & 11 Mr. Harish Pandey, Adv. for R-4 Mr. Payal Chawla, Adv. for R-5 Mr. Amritansh Vats, Adv. for R-6 Mr. A. Kr. Prasad, Adv. for R-7 Mrs. Saroj Choudhary, Adv.
15.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Dhruv Mehta, Sr. Adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG Mr. Shoaib Haidir, Adv.
16.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Mohit Chadha, Adv. for R-4 & 7 Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5
17.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 777/2015 & M.A. No. 829/2015)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Mr. Shekhar G. Devasa, Adv. for Applicant in M.A. No. 777/2015 Mr. Nitin Mishra, Adv. for M.A. 829/2015 Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Harish Pandey, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey and Ms. Shagun Matta, Adv. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 Mr. Shashank Manish, Adv. for R-36 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishant Kr., Adv. for Jaypee

FOR HEARING

18.	Appeal No.76/2014 (M.A.No.668/2014 & M.A. No. 794/2015)	Pedder Road Residents Association Vs. Union of India & Ors	Mr. Ritwick Dutta Rahul Choudhary, & Ms. Maneka Kaur Advs. For the Appellant. Mr. Vivek Chib, Adv. For R-1. Mr. Mukesh Verma and Mr. Pawan Kr. Shukla, Advs. For R-2 & 4. Mr. Ajit S. Bhasme and Mr. Pankaj Kr. Mishra, Advs. For R-3. Ms. Panchajanya Batra Singh, Adv. For MoEF & CC.
19.	Original Application No.22/2014 (M.A.No.73/2014)	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, & Tarun Dabas Advs. for the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Advs. For R- 2, 3, 4 & 5. Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5.
20.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. For the Applicant. Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1. Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Advs. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Advs. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibho Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board.
21.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R - 2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19

22.	Original Application No. 102/2014 (M.A No. 667/2014, M.A No. 686/2014, M.A No. 781/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 874/2014, M.A No. 895/2014, M.A No. 42/2015, M.A No. 287/2015, M.A No. 325/2015 & M.A. No. 694/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Ms. Sunieta Ojha, Adv. for R – 4, 12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram
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